

DISTRICT & SESSIONS COURT, PUNE

Subject : Dealing with very urgent matters through Video Conferencing.

No. B-16Cii)/19 /2020

Date: 23rd March, 2020

CIRCULAR

In view of outbreak of Corona Virus, many Advocates and litigants may face difficulties in making personal appearance before the Court for taking up their extremely urgent matters including remand, arguments in bail applications, etc. In order to overcome this situation, the facility of Video Conferencing is being made available to the advocates and litigants in person.

In order to join Video Conferencing for hearing in the urgent matters, advocates/parties in person should install "Vidyo" software on their Computer or Smartphone. The link will automatically download software for installation on their Computer. For the Smartphones, the Vidyo App can be downloaded from Google Playstore. Advocates and parties in person may contact on the Telephone No. 020 29510072 (Computer Section, District Court, Pune) or (1) Mr. U. A. Thorat, Mob. No. 9850714663 and (2) Shri. G. P. Gadekar, Mob No.9623139433 for obtaining the link and PIN between 11.00 a.m. to 2.00 p.m.

For matters in Taluka Courts, advocates/parties in person shall contact on office phone number of said Courts, which are available on website of District Court, Pune.



(Neeraj P. Dhote)

Principal District & Sessions Judge,
Pune.